Indian Export Organisations, New Delhi, for the year 1989-90, together with the Auditor's Report on the Accounts.

(i1) Review by Government on the working of the Federation.

[Flaced in Library. See No LT-1699/ 91 for (i) and (ii)]

II. A copy each (in English and Hindi) of the Ministry of Law and Justice (Department of Justice) Notification G S R. No. 979(E), dated the 18th December, 1990, publishing the Supreme Court Judges (Travelling Allowance) Amendment Rules, 1990, under subsection (3) of section 24, of the Supreme Court Judges (Conditions of Service)

Act, 1958 [Placed in Library. See No. 1700/91]

Relevant document, telex messages and circulars, regarding unjust enrichment involved in Customs and Excise Refunds.

SHRI YASHWANT SINHA, Madam, I lay on the Table a copy each (in English and Hindi) of the relevant documents, telex messages and circulars regarding Unjust Enrichment involved in Customs and Excise Refunds in pursuance of the assurance given by the then Finance Minister on the 7th September, 1990, while making a Statement on the said refunds [Placed in Library See No LT-1701 to 1703/91]

Report and Accounts (1989-90) of the National Handloom Development Corporation Limited, Lucknow and related papers

व ज तथा खाद्य प्रसंस्करण उद्योग मंत्री (श्री हुकुमदेव नारायण यादव) : महोदया, मैं कंपनी ग्रधिनियम, 1956 की धारा 619क की उप-धारा (1) के.ग्रधीन निम्नलिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी मे) सभा पटल पर रखता हं :----

(i) 1989-90 के वर्ष के लिये राष्ट्रीय हथकरघा विकास निगम लिमिटेड, लखनऊ का सातवा वार्षिक प्रतिवेदन ग्रौर लेखे, लेखाग्रों पर लेखा परीक्षकों के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(ii) निगम के कार्यकरण की सर-कार द्वारा समीक्षा ।

- I. Report and Accounts (1989-90) of the Metal Scrap Trade Corporation Limited, Calcutt<sub>a</sub> and related papers.
- II. Report and Accounts (1989-90) of the Hindustan Copper Limited, Calcutta and related papers.
- III. Report and Accounts (1989-90) of the National Mineral Development Corporation Limited, Hyderabad and related papers
- IV. Report and Accounts (1989-90 of the Vijayanagar Steel Limited, Bangalore and related papers.
- V. Report and Accounts (1989-90) of the Neelachal Ispat Nigam Limited, Bhubaneswar and related papers
- VI. Report and Accounts (1989-90) of the Spouge Iron India Limited, Hyderabad .and related papers.
- VII. Report and Accounts (1989-90) of the Hindustan Zinc Limited, Udalpur and related papers.
- VIII. Report and Accounts (1989-90) of of the Export Import Bank of Limited, Nagpur and related papers.
- IX. Report and Accounts (1989-90) of Bharat Gold Mines Limited, Oorgaum (Karnataka) and related papers

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI BASAVARAJ PATIL): Madam, I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers'—

(i) (a) Tewenty-fifth Annual Report and Accounts of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1989-90, together with the Auditors: [Shrı Basavara<sub>]</sub> Patil]

Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No LT-1712/ 91 for (a) and (b)]

(n) (a) Annual Report and Accounts
of the Hindustan Copper Limited, Calcutta, for the year 1989-90, together
with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-1710/ 91 for (a) and (b)]

(111) (a) Thirty-second Annual Report and Accounts of the National Mineral Development Corporation Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of Indua thereon

(b) Review by Government on the working of the Corporation.

[Placed in Library, See No. LT-1711/ 91 for (a) and (b)]

(iv) (a) Seventh Annual Report and Accounts of the Vijayanagar Steel Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Review by Government  $o_n$  the working of the Company.

[Placed in Library See No LT-1707/ 91 for (a) and (b)]

(v) (a) Eighth Annual Report and Accounts of the Neelachal Ispat Nigam Limited, Bhubaneswar, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

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(b)  $Revie_W$  by Government  $o_n$  the working of the Nigam

[Placed in Library See No LT-1728/ 91 for (a) and (b)]

(v1) (a) Fifteenth Annual Report and Accounts of the Sponge Iron India Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Review by Government on the working of the Company

[Placed in Library. See No. LT-1709/ 91 for (a) and (b)]

(VH) (a) Twenty-fourth Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Review by Government on the working of the Company.

[Placed in Library. See No LT-1705/ 91 for (a) and (b)].

(viii) (a) Eighteenth Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation

[Placed in Library See No. LT-1704/ 91 for (a) and (b)]

(1x) (a) Eighteenth Annual Report and Accounts of the Bharat Gold Mines Limited, Oorgaum (Karnataka) for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library, See No. LT-1706/ 91 for (a) and (b)]